



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 25TH of April, 2018

SRO 195 . - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri.Ashok Kumar Sharma, Additional Deputy Commissioner, Kathua to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Kathua.

The Government further in exercise of the powers conferred by sub-section (2) of section 10 of the said Code appoint the aforesaid Executive Magistrate as Additional District Magistrate, within his territorial jurisdiction of District Kathua and shall have all the powers of District Magistrate under the said Code

By order of the Government of Jammu and Kashmir.


Sd/-
(Abdul Majid Bhat)
Secretary to Government.

Dated: 25 - 04 - 2018.

NO: LD (P) 2008/Kathu

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. Additional Deputy Commissioner, Kathua. This is with reference to his letter No.ADCK/PS/18-19/01 dated 06-04-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J& PA (w.7.s.c).


25/04
(Khurshid Ahmad Bhat)
Deputy Legal Remembrancer.

25.04.2018